


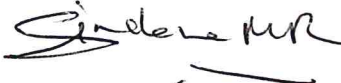
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.81/BB/ 2017	-	For hearing	230/232	Objectwin Technology India Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Penkul.K.Ajvin	Advr for Petitioner	
2.	Sinchana M.R	ROC/RD	

ORDER

PCS for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC & RD is present. She requested time to file memo. Counsel already filed affidavit along with annexures. In the notice served on IT Dept., Company has not furnished its PAN particulars though we directed as per order dated 05.12.2017. PCS for Petitioner further directed to serve one more notice prepared by the Registry along with PAN number of the Company on the concerned IT Dept. List it for filing report of ROC & RD along with memo and for service of notice on IT Dept. on 22.02.2018.


Member (T)


Member (J)